

ITEM NO.4

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 3/2014, 4/2015, in Civil Appeal No(s). 4994/2016

PRABHAKANT SHUKLA

Appellant(s)

VERSUS

RELINACE COMMUNICATIONS LTD.

Respondent(s)

(FOR ON IA 3/2014
FOR ON IA 4/2015
)

Date : 30-11-2018 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Appellant(s) Mr. Prabhakant Shukla
Petitioner-in-person

For Respondent(s) Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Applications for impleadment are allowed.

Cause title be amended accordingly.

(ASHWANI THAKUR)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER